

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-06-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/1005/2018**

**NAME OF THE PETITIONER : Shri Lokanth Ratho**

**NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd**

**UNDER SECTION : Sec 59 of CA, 2013**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/1393/2018**

**NAME OF THE PETITIONER : Loknath Ratho**

**NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd & others**

**UNDER SECTION : Sec 59 of CA, 2013**  
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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER** : --

**PETITION NUMBER** : CA(CA)/676/2020

**NAME OF THE PETITIONER** : N Soundarapandian and 2 Others

**NAME OF THE RESPONDENT(S)** : Enmas Engineering Pvt Ltd & 2 Others

**UNDER SECTION** : Sec 59 of CA, 2013

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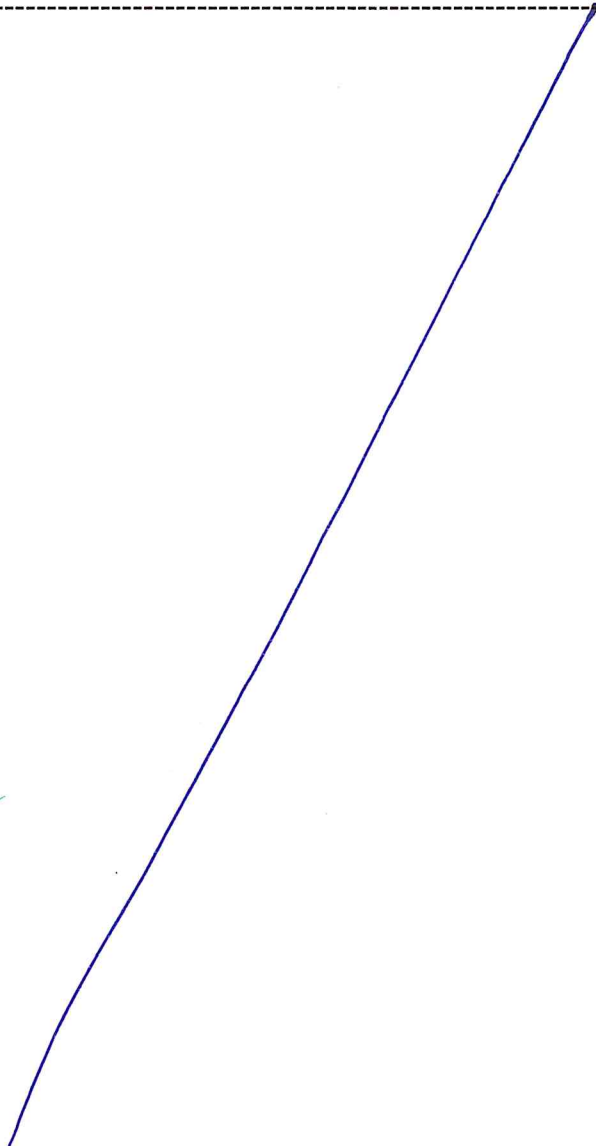


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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**  
**PETITION NUMBER : CP(CA)/22/2018**  
**NAME OF THE PETITIONER : B. Pattabiraman**  
**NAME OF THE RESPONDENT(S) : Enmas Engineering Pvt Ltd & others**  
**UNDER SECTION : Sec 241 & 242 r/w Sec 100 & 169 of CA,  
2013**  
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**118. CP/1005/2018**

**119. CP/1393/2018**

**120. CA/676/2020**

**121. CP/22/2018**

**COMMON ORDER**

Ld. Sr. Counsel Mr. P.H. Arvinth Pandian for the Petitioners in item no.118 and 119.Ld. Counsel from the office of Ld. Counsel Mr. B. Dhanraj for R2 in item nos.118, 119 and 120 and for the Petitioner in item no.121.

The Sr. Counsel for the Petitioner sought time as he has hearing in another Court.

Post the Petitions for **physical hearing on 31.07.2024 at the top of the list.**

-Sd-

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

phk